

ITEM NO.106

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1115/2017

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT PRINCIPAL SECRETARY

Appellant(s)

VERSUS

HOSHIYAR SINGH
WITH
Crl.A. No. 1130/2017 (II)

Respondent(s)

Date : 27-03-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Ankit Goel, AOR

Ms. Taruna Ardhendumauli Prasad, AOR
Mr. Ishan Baghel, Adv.
Ms. Anusha Rathore, Adv.
Mr. Shivank S Singh, Adv.
Mr. Rohit H Nair, Adv.

For Respondent(s) Mr. Yasharth Kant, AOR
Mr. Sonal Kushwah, Adv.
Mr. Suryaansh Kishan Razdan, Adv.

Mr. Sudhir Naagar, AOR
Mr. Arun Kumar Nagar, Adv.
Mr. Rajshree Singh, Adv.
Ms. Rajshree Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel appearing
for the appellant in Criminal Appeal No.1130/2017,
list the appeal after one week.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR